

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 65 OF 2017**

**Dated: 23<sup>rd</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Green Energy Association** ... **Appellant(s)**  
**Vs.**  
**Chhattisgarh State Electricity Regulatory Commission & Ors...** **Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh  
Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2  
Ms. Divya Chaturvedi for R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **18.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*